

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of Sri S.Sasidhar Reddy, Director, Telangana State Judicial Academy, Secunderabad to participate in the Programme “ Directors’ Retreat” on 21st and 22nd March, 2020 to be organized by Madhya Pradesh State Judicial Academy, Jabalpur – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

REF: 1. Letter dated:27.11.2019 from the Hon’ble Sri Justice Ajay Kumar Mittal, Chief Justice of High Court of Madhya Pradesh.
2. High Court’s Letter Roc.No.1380/SO/2019, dated 05.12.2019.

ORDER ROC.NO.3690/2019-B.SPL., DATED:11.12.2019

The Director, Telangana State Judicial Academy, Secunderabad mentioned in column number 2, who is nominated to participate in the Programme “Directors’ Retreat” scheduled to be held on 21st and 22nd March, 2020 to be organized by Madhya Pradesh State Judicial Academy, Jabalpur in the High Court’s Letter 2nd cited above, is hereby directed to handover charge of his post(s) to the officer mentioned in column number 3 against his name and proceed to participate in the said programme at Madhya Pradesh State Judicial Academy, Jabalpur.

SL. NO.	NAME OF THE NOMINATED OFFICERWITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Sri S.Sasidhar Reddy, Director, Telangana State Judicial Academy, Secunderabad.	Additional Director, Telangana State Judicial Academy, Secunderabad.

The officer mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officer who is nominated to participate in the above said Programme on 21.03.2020 and 22.03.2020 at Madhya Pradesh State Judicial Academy, Jabalpur, Madhya Pradesh State.

On return from the above said Programme, the officer mentioned in column number 2, will rejoin duty in his post(s).

NOTE: 1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. **The nominated officer is entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officer concerned.
2. The Incharge Officer.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
5. The Pay and Accounts Officer, Hyderabad.
6. The Director, Madhya Pradesh State Judicial Academy, Jabalpur, Madhya Pradesh State.

7. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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